WATER RESOURCES (SHRI P. K. THUNGON): (a) and (b) Construction of a series of spurs along river Sutlej by Pakistan on their side of the border opposite Mamdot Sector in Ferozepur District has resulted in diversion of the river towards Indian Territory. In case of any damage to the Flood Protection Embankment on the Indian side, the Government of Punjab has assessed that around S000 ha. of area is likely to be affected.

(c) The Central Committee on Special remedial works for Flood Protection Embankment on River Sutlej & Ravi had recommended, during their visit in March, 1993, construction of counter protective works, which are to be taken up by the State Government. The Central Government is providing central loan assistance to the extent possible to the State Government for taking up such counter protective works.

राष्ट्रीय जल प्रबंधन परियोजना के अधीन उप-योजनाएं

4197. **श्री गोपाल सिंह जी सोलंकी : क्या जल संसाधन** मंत्री यह बताने की कृपा करेंगे कि :

(क) राष्ट्रीय जल प्रबंधन परियोजना के अंतर्गत गुजरात में क्रियान्वित किए जाने के लिए सरकार द्वारा कितनी उप-योजनाएं मंजूर की गई हैं;

(ख) इन उप-योजनाओं के अधीन कृषि भूमि का कितना क्षेत्र लाभान्वित होगा;

(ग) इन योजनाओं पर कितनी धनराशि खर्च होने की संभावना है;

(घ) इन योजनाओं से कितने जिले लाभान्वित होंगे ; और

(ङ) इन परियोजनाओं के कब तक पूरा हो जाने की संभावना है ?

शहरी विकास मंत्रालय और जल संसाधन मंत्रालय में राज्य मंत्री (श्री पी० के० थुंगन) : (क) गुजरात से दो उप-योजनाएं नामशः साबरमती (धारोई) बायां तट नहर और मेसवो, विश्व बैंक सहायता प्राप्त राष्ट्रीय जल प्रबंध परियोजना ऋण सं०-1770-आई०एन० के अंतर्गत क्रियान्वयन के लिए भारत सरकार द्वारा अनुमोदित की गई है ।

(ख) राष्ट्रीय जल प्रबंधन परियोजना के अंतर्गत शामिल इन दो उप-योजनाओं का कमान क्षेत्र 19,860 हैक्टेयर है ।

(ग) राष्ट्रीय जल प्रबंधन परियोजना के अंतर्गत इन दो उप-योजनाओं पर खर्च की जाने वाली अनुमानित लागत 5.243 करोड़ रुपए है ।

(घ) इन दो उप-योजनाओं से केवल एक जिला नामशः साबरकाठा लाभान्वित होगा ।

(ङ) राष्ट्रीय जल प्रबंधन परियोजना के लिए बढ़ाई गई समापन तिथि 31-3-95 है । तथापि गुजरात सरकार द्वारा सूचित क्रियान्वयन कार्यक्रम के अनुसार इन दो उप-योजनाओं को मार्च, 1996 तक पूरा करने का कार्यक्रम है ।

Demand for Abolition of Review Committee on SSP

4198. SHRIMATI CHANDRIKA ABHINANDAN JAIN: Will the Minister of WATER RESOURCES be pleased to state :

(a) whether the Central Government are aware that the Government of Gujarat has demanded the abolition of the Review committee on Sardar Sarovar Project;

(b) if so, the details thereof; and

(c) the reaction of the Central Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND IN THE MINISTRY OF WATER RESOURCES (SHRI P. K. THUNGON): (a) to (c) The Government of Gujarat has demanded withdrawal of the Office Memorandum issued by the Ministry of Water Resources on 5th August, 1993, constituting a five member group to continue review discussions on all issues related to the Sardar Sarovar Project. It was made clear to the State Government that discussions/deliberations of the Group would be within the framework of the Narmada Water Disputes Tribunal Award.

Loan by European Economic Community for Minor Irrigation Projects

4199. SHRI V. GOPALSAMY: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether European Community has given any loan or aid for minor irrigation projects in the country;

(b) if so, the details thereof including terms and conditions of the loan/ aid;

(c) what are the States where the projects are being executed;

(d) the details of each projects, including the cost, date of completion, area to be covered, the number of people benefited etc.;

(e) how much funds have been utilized as on date; and

(f) whether any appraisal of these projects has taken place, if so, the details thereof ?